

ITEM NO.3

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY APPLICATION FOR BAIL WITH O.T (I.A. NO. 47450 & 47453 OF 2022 IN CRIMINAL APPEAL NO. 337 OF 2022 ARE LISTED BEFORE THE HON'BLE COURT ON 6.5.2022)

WITH

Cr1.A. No. 337/2022 (II)

(IN CRIMINAL APPEAL NO. 337 OF 2022, APPLICATION FOR BAIL WITH O.T (I.A. NO. 47450 & 47453 OF 2022) ARE LISTED BEFORE THIS HON'BLE COURT ON 6.5.2022

IA No. 47453/2022 - EXEMPTION FROM FILING O.T.

IA No. 47450/2022 - INTERIM BAIL)

Date : 06-05-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Suryodaya Prakash Tiwari, Adv.
Ms. Shachi Pandey, Adv.
Mr. Pankaj Singh, Adv.
Ms. Ranajana Singh, Adv.
Mr. Aman Kumar, Adv.
Mr. Sanjay Kumar Dubey, AOR

Mr. Shiv Sagar Tiwari, AOR
Ms. Aakanksha Tiwari, Adv.
Ms. Preeti, Adv.
Ms. Nivedita Pandey, Adv.
Mr. Ashutosh Bansal, Adv.
Mr. Narendra Mishra, Adv.
Mr. S.K.Dey, Adv.

For Respondent(s) Mr. V.K. Shukla, Adv.
Mr. Sugam Mishra, Adv.
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List IA Nos. 47450/2022 & 47453 OF 2022 in
Crl.A. No. 337/2022 on 09.05.2022.

List Criminal Appeal Nos.724-725/2021 in the
month of July, 2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Assistant Registrar